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(c) The instructions and guidelines prepared by the Government have tried to assimilate all these suggestions and the policy has also been modified from time to time.

Conveyance allowance to employees of Airports

- 2122. SHRI MD. SALIM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether it is a fact that the employees of Airports Service Department are being paid conveyance allowance daily/contingency-wise for attending duties;
- (b) if so, whether other employees of same designation on other Department are being paid similar allowance under similar circumstances;
- (c) how much amount has been paid in total till date on such account; and
- (d) the details, year-wise, since its introduction?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) From April, 1991 conveyance allowance is being reimbursed to those unionised category employees of the Ramp Operations Division of the Airport Services of Air India at Bombay who are rostered in shift pattern to meet exigencies of work/ flight handling duties, to compensate them for the non-availability of Public transport and staff transportation during the odd hours of their release. Employees of same designation in other departments are not being paid this allowance as they do not work under similar circumstances.

(c) and (d) The total expenditure on this account during the period April, 1991 to March, 1995 is approximately Rs. 29.00 lakhs; the annual expenditure is about Rs. 7.30 lakhs.

Doordarsban network in Gujarat

- 2123. SHRI RAJUBHAI A. PARMAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) what are the names of the area in Gujarat State which are not covered by Doordarsban network as on date; and
- (b) if so, what steps have been taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) whereas satellite derived service of Doordarshan is available throughout the country, including the entire State of Gujarat, by using an appropriate dish antenna system, terrestrial transmission is also available, wholly or partially, to ail districts of Gujarat covering an estimated 69.7% area of the State.

(b) Thirty one TV Transmitters of varying powers are presently under implementation/envisaged to be set up in Gujarat. With the commissioning of these projects, the terrestrial TV service is expected to increase to 95.3% area of the State.

Co-ordination unit between censor boards and national film development corporation

- 2124. SHRI M. MOHAN BABU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government proposed to establish a co-ordination unit between Regional and Central Censor Board, Regional and National Film Development Corporation;
- (b) if so, whether any concrete proposals are being worked out;
 - (c) if so, the details thereof;
- (d) whether articulated and skill oriented persons have to be appointed to liaise and coordinate these units; and
- (e) if so, the details of final decision taken by the Central Government and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND RROAbCASTING (SHRI K. P. SINGH DEO): (a) No, Sir.

(b) to (e) Do not arise.

Written Answers

विभिन्न क्षेत्रों में विद्युत का उत्पादन

2125. श्री रामजीलाल : क्या विद्युत मंत्री यह बताने की कृपा करेंगें कि:

- (क) इस वर्ष देश में ताप, पन और परमाणु विद्युत का कितना-कितना उत्पादन होने की संभावना हैं;
- (ख) वर्ष 1994-95 के दौरान देश में प्रत्येक विद्युत संयंत्रो ने विद्युत का उत्पादन प्रारम्भ कर दिया हैं और उन्होने कितने मेगावाट विद्युत का उत्पादन किया और विद्युत की राज्य-वार मांग कितनी हैं?

वित्त मंत्रालय में राज्य मंत्री (श्रीमती उर्मिलाबेन चिमनभाई पटेल): (क) देश में 1995-96 के दौरान श्रेणीवार विद्युत का संभावित उत्पादन निम्नवत हैं:

श्रेणी	1995-96के दौरान प्रयासित विद्युत उत्पादन (मिलियन यूनिट)
ताप विद्युत	297000
न्यक्लीय	7850
जल विद्युत	72300
जोड़	377150

- (ख) 1994-95 के दौरान संयंत्र भार विद्युत उत्पादन क्षमता और उत्पादित विद्युत का ब्यौरा विवरण अनुपत्र में दिया गया हैं। [देखिये परिशिष्ट 174, अनुपत्र सं. 54]
- (ग) ऐसे पांच नए विद्युत उत्पादन संयंत्र और दो जल विद्युत संयंत्र है जिन्होने 1994-95 के दौरान विद्युत उत्पादन की शुरूआत की हैं। ब्यौरा अनुपत्र 2 में दिया गया हैं। 1994-95 के दौरान राज्यवार वस्तृत: विद्युत की मांग का ब्यौरा अनुपात में दिया गया हैं। [देखिये परिशिष्ट 174, अनुपत्र सं. 54]

Funds Raised by SBI

to Questions

- 3126. SHRI JAGESH DESAI: Wilt (he Minister of FINANCE be plesed to state:
- (a) whether it is a fact that the State Bank of India is planning for a massive fund raising exercise;
- (b) if so, how much is the fund expected to be raised and the channels through which the fund is proposed to be raised; and
- (c) the purpose for which the fund is esxpected to be raised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. **CHANDRA** SHEKHAR MURTHY): (a) No, Sir.

(b) and (c) Do not arise.

Wet lease of aircrafts

2127. SHRI DINESHBHAI TRIVEDI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government's attention has been drawn to the news-item appeared in the "The Telegraph" and the Statesman' on 26th July, 199S regarding wet leasing of aircrafts of Air India/Indian Airlines under the caption "A-I plan to set lease aircraft raise eyebrows:" and "controversy over A-l Airbus respectively;
- (b) if so, whether Air India is planning to take on wet lease, a number of aircrafts;
 - (c) if so, the details and source;
- (d) whether Air India has already taken on lease some aircrafts from a company called Caribjet; and
- (e) if so, the details of 'Caribjet' as to shareholdings, their Chief Executive, experience of the company etc. balance sheet etc.?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) and (c) Air India is considering lease of aircraft for additional capacity deployment and replacement of relatively older